MINISTRY OF URBAN DEVELOPMENT
NOTIFICATION

New Delhi, the 1st May, 2012

S.O. 957(E).—In exercise of the powers conferred by sub-section (1) of Section 7 of the Metro Railways (Operation and Maintenance) Act, 2002 (60 of 2002), the Central Government hereby appoints the Commissioner of Railway Safety, Northern Circle, Delhi to act as the Commissioner of Metro Railway Safety in respect of the Metro Railway Projects in National Capital Region as defined in clause (f) of Section 2 of the National Capital Region Planning Board Act, 1985 (No. 2 of 1985) with effect from the date of publication of this notification in the Official Gazette.

BIMAL KUJUR, Under Secy.